

[Shri I.K. Gujral]

with other participating countries has had such a smooth and positive start. Every member country expressed its commitment and determination to contribute to IOR-ARC's success. A spirit of understanding and consensus prevailed - a happy augury for the future.

The Indian Ocean Rim is linked to India's destiny by name, by the Indian diaspora and by the opportunities these Rim countries hold for an expanding and globalising the Indian economy. IOR-ARC includes countries that are important regionally and globally and are among the more dynamic and emerging economies. With all IOR-ARC countries, we have growing trade and investment links and they too recognise India's role and potential contribution to regional economic cooperation. Already the IOR-ARC accounts for over US \$ 700 billion in global trade and US \$ 100 billion in intra-trade, which will multiply greatly with the evolution of a common regional identity.

Indian participation in IOR-ARC takes further our wider neighbourhood strategy, South Asia, South East Asia, Asia-Pacific, the Gulf, Eastern and Southern Africa are now a part and parcel of our close neighbourhood approach and nodal points of intensified interaction. It is yet another dimension of South-South Cooperation.

The successful establishment and institutionalisation of the IOR-ARC in the Mauritius meeting provided a sense of great achievement to all of us, who participated in this historical event. To us, in India, it should be a matter of particular relevance and satisfaction. The construction of a community of Afro-Asian nations among the littoral States of the Indian Ocean Rim, including Australia was a cherished Nehruvian ideal. It is particularly rewarding and apt that we were able to realise this vision in a significant manner this year, when India is celebrating the 50th anniversary of its Independence.

[Translation]

SHRI SHYAM BEHARI MISHRA (Bilhaur) : Hon. Speaker, Sir, through you, I would like to draw the kind attention of all the Hon. Members and especially the Union Home Minister present here in this House that the situation in Uttar Pradesh is anarchical. The Governor of Uttar Pradesh is repeatedly asserting that the situation in the State is normal. However, the biggest and burning example in this regard is the village Samastipur under police station, Kakwan-Patwan of Kanpur (Rural), my Constituency. There, Shri Gialal Kuril of the Kuril family was clubbed to death at the midnight of 5th and 6th March and his young son Ram Babu Kureel aged 22 years was shot dead.

12.19 hrs.

[Mr. Deputy Speaker in the Chair]

Hon. Deputy Speaker, Sir, I would like to draw your attention to the fact that there is no inspector in the police post in this area. Six Constables are posted in this police post out of whom two are on leave. The person killed was alive for two and half hours before dying and the information was given to the Constables present in the police post but no Constable reached the village which is just two kilometres away from the police post...*(Interruptions)*

[English]

MR. DEPUTY SPEAKER : I will call all those - one by one - whose names there in the list. Please have patience.

[Translation]

SHRI SHYAM BEHARI MISHRA : In this village 60 families belonging to scheduled caste and two families belonging to the oilmen community, reside. On their both sides reside people belonging to a single class. Anil Yadav had threatened them. Even then the police did not provide them any security cover. The village is still terror stricken and PAC has not been deployed in this village. Even the arrangements for the cremation of the dead father and son were not made.

[English]

MR. DEPUTY SPEAKER : Please conclude now.

SHRI SHYAM BEHARI MISHRA : Sir, I would like to say one thing more. On 6th of the month he cremated and on 8th...*(Interruptions)*

MR. DEPUTY SPEAKER : Why are you making noise. Hon. speaker has allowed him to speak. Please maintain piece.

SHRI SHYAM BEHARI MISHRA : Sir, on 8th, the Governor Shri Romesh Bhandarji goes to Kanpur alongwith Defence Minister of India and comes back after making an ariel survey. They did not even offer sympathies to the bereaved family. The law and order situation has worsened to much that the Hon'ble Governor can not dare to walk on road and instead and come after an ariel survey. There is to much awarding that in the two programmes which were at a distance of one and half kilometers from one another the Hon'ble Governor went by helicopter. I want to say one more thing that this family has been terrorised six times by their neighbours. There is no enmity between them there is no political murder. Even after terrorising them six times the police, local administration did not go these to investigate till today. I demand that both the sufferers of this family be given Rs. five lakh each as compensation and P.A.C be deployed there. The fear in the minds of poor people of the village should be governed, and they should be provided security. They must be banned from the false allegations ...*(Interruptions)*

MR. SPEAKER : Umaji, I will give you a chance.

SHRI SHYAM BEHARI MISHRA : Similarly, Suresh Kureel, a Bank Manager was murdered in this very area. No one has been arrested so far in this connection. Not even a single person has been arrested so far. I request you that Home Minister must take necessary steps in this regard. Security arrangements should be made there in Uttar Pradesh and terror must be checked there.

SHRI VINAY KATIYAR (Faizabad) : Hon'ble Deputy Speaker, Sir, there is no administration there...(Interruptions) No one is there to listen the complaints, I will request the Home Minister...(Interruptions) I will finish in one minute because it is a matter related to my area. Such murders are taking place there...(Interruptions)

[English]

MR. DEPUTY SPEAKER : I have allowed him.

[Translation]

SHRI VINAY KATIYAR : Shri Ram Vilas Paswanji is sitting here...(Interruptions)

[English]

MR. DEPUTY SPEAKER : I have allowed him, please.

[Translation]

SHRI VINAY KATIYAR : At there are being committed on dalits in Uttar Pradesh...(Interruptions)

[English]

MR. DEPUTY SPEAKER : Please take your seat.

[Translation]

SHRI VINAY KATIYAR : Through you, I would like to ask to Home Minister to reply on this...(Interruptions)

SHRI NITISH KUMAR : Through you, I...(Interruptions)

MR. DEPUTY SPEAKER : Let him speak I will give chance to all.

(Interruptions)

[English]

MR. DEPUTY SPEAKER : Everybody will get a chance.

SHRI E. AHAMED : My name is there. I may be called to speak.

MR. DEPUTY SPEAKER : I know your name is there. I will allow all one by one, not all at a time. Please sit down.

[Translation]

SHRI NITISH KUMAR : Hon'ble Deputy Speaker, Sir, Indian Engineering Service Examination had been conducted by Union Public Service Commission in 1995.

the result should have been declared by November, 1996 and procedure of appointment should have been completed. The result was declared in March, 1996 but the procedure of appointment has not been started till today. The Ministry of Railways helps U.P.S.C. in the matter of Indian Engineering Services that is why I want to raise this question.

Through you, I want to draw the attention of Minister of Railways towards this. The reasons for delay which he come to know from outside is that the appointment procedure will be held as per the provision of 27% reservation in Central Government is complained with recommendations of Mandal Commission. The guidelines issued by Government of India, as per the guidelines issued on 8 September, 1993 persons of other backward sections will be selected on the basis of merits, separate selection will be done for the persons of general category. The way in which the people of general category are selected but the selection of reserved people must be done 27% after that. This is in the guidelines of Union Government. But things are being manipulated. Whether he comes on merit or the other way. There is manipulation of taking only 27% people from other sections. In Union Public Service Commission and Ministry of Railways, which is under Shri Ram Vilas Paswanji, has struggle for the implementation of the recommendations of Mandal Commission, he was involved in that but now he sees manipulation on it when he has the power in his hand.

Through you be want to draw the attention of Railway Minister towards the matter of Indian Engineering Service for which Railway Ministry coordinates. The guidelines of Union Government should be complied with and the persons on merit should be appointed on merit. Apart from there should be 27% reservation for them.

Hon'ble Deputy-Speaker, Sir, I also want to draw your attention towards the incident raised in the last session about which you had given a direction to the Government. During 1992 examination, the question paper was leaked. As a result the examinees were deprived of this opportunity. We raised this matter in the house last time, Ram Kripal has also raised this and you directed the Government. Notification of examination has been issued today but those candidates have not been given second opportunity. We will request you that you interest the Government to comply with the guidelines seriously this is our request...(Interruptions)

[English]

SHRI E. AHAMED (Manjeri) : Mr. Deputy-Speaker, Sir, I wish to bring to the notice of this House the total *bandh* observed yesterday in the Malabar area of the State of Kerala in protest against the neglect of Kerala in general and the Malabar area in particular by the Railways.